

April 13, 2021

To,
Securities and Exchange Board of India
Corporation Finance Department
Division of Corporate Restructuring
SEBI Bhawan, Bandra Kurla Complex,
Bandra (East), Mumbai – 400 051

Dear Sir,

Sub: Proposed Open Offer by Mr. Parmeet Singh Sood (“Acquirer 1”) and Mrs. Aveen Kaur Sood (“Acquirer 2”) (Collectively referred to as “Acquirers”) to acquire upto 28,35,938 Equity shares of Rs. 10/- each for cash at a price of ₹ 2.25 (Rupees Two and Twenty Five Paise only) per Equity Share aggregating upto ₹ 63,80,861/- (Rupees Sixty Three Lacs Eighty Thousand Eight Hundred Sixty One only), to the Public shareholders of Siel Financial Services Limited (Formerly Known as Shriram Agro-Tech Industries Limited) (“Target Company”) in accordance with the extant Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 (“Takeover Regulations”) (“Open Offer”).

We have been appointed as ‘Manager’ to the captioned Open Offer by the Acquirer in terms of regulation 12(1) of the Takeover Regulations. In this regard, we are enclosing the following for your kind reference and records:

1. A copy of Corrigendum to Detailed Public Statement and Letter of Offer dated April 12, 2021, (“**Corrigendum**”) duly signed by the Acquirers. The Corrigendum was published today, April 13, 2021 in the following newspapers:-

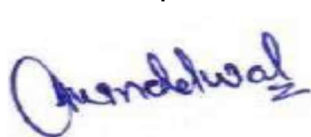
Sr. No.	Newspapers	Language	Editions
1	Financial Express	English	All Editions
2	Jansatta	Hindi	All Editions
3	Mumbai Lakshdeep	Marathi	Mumbai
4	Balwas Times	Hindi	Registered office of Target Company

2. Soft copy of Corrigendum in compact disk along with the checklist- **Annexure A**

In case of any clarification required, please contact the undersigned on (D) 022 4082 0915/ 9769340475, Email- gaurav@saffronadvisor.com.

We will arrange to submit the covering letter along with other original documents once our office resumes. We request you to kindly consider the attachments as good compliance and disseminate it on your website.

For Saffron Capital Advisors Private Limited



Gaurav Khandelwal
Asst. Vice President
Equity Capital Markets
Encl: a/a

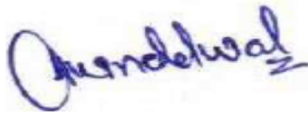


ANNEXURE-A

CHECKLIST FOR THE SUBMISSION OF SOFTCOPY OF INFORMATION TO BE PUBLISHED ON SEBI WEBSITE

1.	Soft copy submitted by	Saffron Capital Advisors Private Limited
2.	Content Title	Siel Financial Services Limited – Corrigendum to Detailed Public Statement and Letter of Offer (“Corrigendum”)
3.	Whether the Documents are in PDF format?	Yes
4.	Whether the tabular data in the PDF format are in order?	Yes
5.	Whether the Sr. Numbers of paragraph/points are in order and matches with the printed copy?	Yes
6.	Whether the alignments of all paragraphs are in order?	Yes
7.	Whether all relevant image files, if any are available in the compact disk?	Yes
8.	Whether the contents of the PDF format and hard copy of the offer document have been compared and found to be in order?	Yes
9.	Whether the spacing between lines and paragraphs is uniform?	Yes
10.	Remarks, if any	Nil

Prepared by:

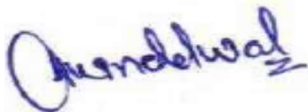


Gaurav Khandelwal

Thanking you,

Yours truly

For Saffron Capital Advisors Private Limited



Gaurav Khandelwal
Asth Vice President
Equity Capital Markets

Date: April 13, 2021

Verified by:



Amit Wagle

